

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 211 & 215 of 2013

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda**

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

ORDER

Public Notice has already been issued.

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.02.2014 after serving copy on the other side.

Post the matter on **14.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt